

THE HIGH COURT OF ORISSA: CUTTACK

STANDING ORDER NO. 2 OF 2019

It is informed to all concerned that the registration of pending O.A. cases, Contempt Petitions, Review Petitions etc. and hearing of such cases which will be received on transfer from the Odisha Administrative Tribunal (OAT) the Hon'ble Orissa High Court after careful consideration have been pleased to observe that the said cases shall be registered as per the following nomenclatures and be heard by a Single Judge. The same shall be incorporated as Clause (xxiii) below the existing Clause (xxii) of Chapter-III, Rule-1 at Page-3 of the High Court of Orissa Rules, Volume-I, 1948 (4th Edition, 1983) and the existing Clause (xxiii) as incorporated vide correction slip number 27 be renumbered as Clause (xxiv).

Rule-1, Page-3

Sl. No.	Nature of proceeding in the Odisha Administrative Tribunal (OAT)	Abbreviation used by the Odisha Administrative Tribunal (OAT) in different Benches	Abbreviation to be used by the High Court for cases received on transfer from OAT
1.	Original Application in Bhubaneswar Bench	O.A.	WPC (OA)
2.	Original Application in Cuttack Bench	O.A.(C)	WPC (OAC)
3.	Original Application in Berhampur Bench	O.A.(B)	WPC (OAB)
4.	Original Application in Sambalpur Bench	O.A.(S)	WPC (OAS)
5.	Original Application (Provisional) Bhubaneswar Bench	O.A.(P)	WPC(OAP)
6.	Original Application (Provisional) Cuttack Bench	O.A.(P.C.)	WPC(OAPC)
7.	Original Application (Provisional) Berhampur Bench	O.A.(P.B.)	WPC(OAPB)
8.	Original Application (Provisional) Sambalpur Bench	O.A.(P.S.)	WPC(OAPS)
9.	Transfer Application in Bhubaneswar Bench	T.A.	WPC (TA)
10.	Transfer Application in Cuttack Bench	T.A.(C)	WPC (TAC)
11.	Transfer Application in Berhampur Bench	T.A.(B)	WPC (TAB)
12.	Transfer Application in Sambalpur Bench	T.A.(S)	WPC (TAS)

13.	Contempt Petition in Bhubaneswar Bench	C.P.	CONTC (CP)
14.	Contempt Petition in Cuttack Bench	C.P.(C)	CONTC (CPC)
15.	Contempt Petition in Berhampur Bench	C.P.(B)	CONTC (CPB)
16.	Contempt Petition in Sambalpur Bench	C.P.(S)	CONTC (CPS)
17.	Review Petition in Bhubaneswar Bench	R.P.	RVWPET (RP)
18.	Review Petition in Cuttack Bench	R.P.(C)	RVWPET (RPC)
19.	Review Petition in Berhampur Bench	R.P.(B)	RVWPET (RPB)
20.	Review Petition in Sambalpur Bench	R.P.(S)	RVWPET (RPS)
21.	Original Application with Defect, Miscellaneous Petition, Permission Petition, Stay Petition & Limitation Petition	(T), (M.P.), (P.P.), (S.P.) & (L.P.)	Interim Application (IA)

This will come into force at once.

ADMINISTRATIVE DEPARTMENT

By Order of the Chief Justice

Dated, Cuttack, the 3rd Dec, 2019.

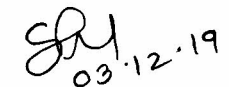

3/12/2019
REGISTRAR (JUDICIAL)

Memo No. 14798(150) **Date** 03.12.2019

Copy forwarded to the;

1. All Officers of the Court.
2. Joint Registrar-cum-Sr. Principal Secretary to Hon'ble the Chief Justice.
3. ADR-cum-Addl. Principal Secretary/Sr. Secretary/Secretary to Hon'ble Judges.
4. All Superintendent/Section Officers of the Court.
5. Peskar, Lawzima Court.
6. Main Judicial (List) Section / Computer Filing Section.
7. Notice Board.

for information and necessary action.


03.12.19
SPECIAL OFFICER (SPECIAL CELL)

Memo No......14799 (8)..... **Date**03.12.2019.....

Copy forwarded to the;

1. Principal Secretary to Govt. of Odisha, Home Deptt., Bhubaneswar.
2. Principal Secretary to Govt. of Odisha, Law Deptt., Bhubaneswar.
3. Principal Secretary to Advocate General, Odisha, Cuttack.
4. The Chairman, Odisha Administrative Tribunal, Bhubaneswar.
5. The Commissioner-cum-Secretary, School & Mass Education Deptt., Bhubaneswar.
6. The Commissioner-cum-Secretary, Higher Education Deptt., Bhubaneswar.
7. The Chairman, Odisha State Bar Council, Cuttack.
8. The President, Orissa High Court Bar Association, Cuttack.

for information and necessary action.

SH
03.12.19

SPECIAL OFFICER (SPECIAL CELL)

Memo No......14800..... **Date**03.12.2019.....

Copy forwarded to the Technical Director, NIC, Orissa High Court, Cuttack to upload the same in the official website of the Hon'ble Court and publication in the Cause List for General information.

SH
03.12.19

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